

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

As directed, it is to inform that the Civil Revision Petitions (CRP's) pertaining to the Administrative District of Hyderabad have been allotted to Hon'ble Sri Justice Abhinand Kumar Shavili in addition to His Lordship Administrative District Medchal-Malkajgiri District.

The learned Advocates, Party-in-Person are directed to make urgent mentions pertaining to the Administrative District of Hyderabad before Hon'ble Sri Justice Abhinand Kumar Shavili.

//BY ORDER//

Date: 07-03-2025

Sd/-
REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTICE

From 17/03/2025 to 21/03/2025, Hon'ble Smt. Justice T.Madhavi Devi will hold Court through Virtual Mode.

//BY ORDER//

Date: 13/03/2025

Sd/-
REGISTRAR (JUDICIAL-I)